TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL NEW DELHI

No.1/Judicial/Misc./TDSAT/2024

Dated: 9th August, 2024

NOTICE

In consultation with Telecom Lawyers' Association (TLA), it has been decided that the hearing of cases in TDSAT fixed for 13th, 14th and 16th August, 2024 shall take place through virtual mode.

Desk Officer

Copy to:

- 1 The Telecom Lawyers' Association, TDSAT.
- 2 The Registrar-cum-Principal Secretary, TDSAT.
- 3 The Director, TDSAT.
- 4 The Deputy Registrar, TDSAT.
- 5 The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
- 6 Notice Board.
- 7 TDSAT Website.